

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6604
ANSWERED ON:08.05.2003
ADDITIONAL ALLOCATION OF POWER TO KERALA
P. RAJENDRAN

Will the Minister of POWER be pleased to state:

- (a) whether Kerala is facing severe power shortage due to less water in reservoirs including Idukki and damage due to Moozhiyar power station;
- (b) if so, whether the Competent Authority of Kerala sought additional allocation of power from the Central pool; and
- (c) if so, the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

- (a) : During the period April-March, 2003 the energy and peak shortages in Kerala was 6.9% and 16.3% respectively.
- (b) : Yes, Sir.
- (c) : The following assistance has been provided by the Central Government to Kerala:
 - (i) Allocation from 15% unallocated quota of the Central Generation Stations(CGS) in Southern Region (SR) enhanced from 4% to 25% during mid- August, 2002 resulting additional availability of about 100 MW. This was further enhanced to 35% (highest amongst the SR constituents) during mid- March, 2003 giving additional 50 MW owing to closure of Sabirigiri HEP after a fire accident.
 - (ii) Allocation of 73 to 100 MW from unallocated quota of National ThermalPower Corporation (NTPC) stations in Eastern Region (ER). Present allocation to the State is 73 MW.
 - (iii) Entitlement of Kerala in infirm surplus power from Eastern Region increased from 200 to 300 MW during off-peak period.
 - (iv) One Unit (500 MW) at Talcher STPS (4x500 MW) in ER has been commissioned by NTPC in February, 2003 and 14% of generated power is being made available to Kerala.